

Regarding deteriorating law and order situation in Punjab

SHRI GURJEET SINGH AUJLA (AMRITSAR): Thanks, hon. Chairperson Madam. I would like to draw your attention towards the deteriorating law and order situation in Punjab. Nowadays, a number of murders are taking place in Punjab. Innocent people are being killed. They are hardworking and honest people and doing their businesses. Jailed gangsters and such elements even operating from abroad are getting these people killed and ransom is being asked from them. Punjab Government has completely failed on this issue.

I would like to state that a high level enquiry is required on this issue. Gangsters operating from the foreign soil are utilizing our poor people for their petty gains. Generating employment is an urgent need of Punjab. Secondly, an enquiry by a sitting judge is required to know as to how these people have turned gangsters and political parties are using them as a tool.

Aam Adami Party has utilized these people in the election of Dera Baba Nanak. Akali Dal gave ticket to a family member of a gangster. BJP is also patronizing a gangster in Sabarmati jail who is getting people killed. An enquiry by a sitting judge is required so that the culprits bringing these people to this juncture can be punished.

I have to state that the law and order situation has worsened and people are planning to move outside the country and some have already left. Our Chief Minister has gone to Japan for seeking investment. I would like to ask that who is responsible for the plight of our investment that is being moved abroad. The Central Government must intervene in the matter and provide safety to our people.